

**HIGH COURT OF ANDHRA PRADESH :: AT HYDERABAD**  
**ABSTRACT**

**High Court of Andhra Pradesh - 13<sup>th</sup> Finance Commission – Court Managers – Transfer and posting of the Court Managers in the state – Imparting of training at A.P.Judicial Academy, Secunderabad from 19.05.2014 to 03.06.2014 – ORDERS ISSUED – NOTIFIED.**

---

- Ref: (1) Order Roc.No.703/2011-2013/Estt., Dated 05.03.2014  
(2) Letter addressed to the Director, A.P.Judicial Academy, Secunderabad in Roc.No.905/SO-3/2012 dated 07-04-2014.  
(3) Roc.No.901/2014/A.P.J.A.-Sec'bad, dated 24.04.2014 from the Director (FAC), A.P. Judicial Academy, Secunderabad.

\*\*\*

**ROC.No.905/SO-3/2012**

**DATED 02.05.2014**

**NOTIFICATION NO.8/SO-2/2014**

The High Court is pleased to pass the following order:

**I**

1. **Sri Ganapathy Punna**, who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **Kadapa District** (Post kept vacant).

**II**

2. **Sri Gopi Naveen Varma Manubolu** who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **Chittoor District** (Post kept vacant).

**III**

3. **Sri V.S.Naidu Boddepalli**, who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **East Godavari District** (Post kept vacant).

#### IV

4. **Sri Venkat Ramana S.**, who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **Adilabad District** vice Smt. G.Sony, Court Manager, Adilabad transferred.

(i) **Smt. G.Sony**, Court Manager, Adilabad District is transferred and posted as Court Manager, **Karimnagar District** vice Sri P.Venugopal Goud transferred.

Smt. G.Sony will handover all files pending with her to the Administrative Officer, Adilabad District and get relieved herself and proceed to take her new post. She will take her charge from the Administrative Officer, Karimnagar.

(ii) **Sri P.Venugopal Goud**, Court Manager, Karimnagar District is transferred and posted as Court Manager, **High Court of Andhra Pradesh, Hyderabad** (post kept vacant).

Sri P.Venugopal Goud will immediately handover all files pending with him to the Administrative Officer, Karimnagar District and proceed to his new station.

#### V

5. **Sri Venkataramana Penta**, who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **Visakhapatnam District** (Post kept vacant).

#### VI

6. **Sri Vijaya Krishna V**, who was selected and appointed to the post of Court Manager in the reference 1<sup>st</sup> read above is posted as Court Manager at the Unit of **West Godavari District** vice Smt. G.Shashi Rekha transferred.

**Smt. G.Shashi Rekha**, Court Manager, West Godavari District is transferred and posted as Court Manager, **Nizamabad District** (post kept vacant).

Smt. **G.Shashi Rekha** will handover all files pending with her to the Administrative Officer, West Godavari District and get relieved herself and proceed to take her new post. She will take her charge from the Administrative Officer, Nizambad.

**2**

The following newly recruited candidates are directed to under go training at A.P.Judicial Academy, Secunderabad to participate in the II Orientation course on 'Effective Court Administration' for 14 working days from 19.05.2014 to 03.06.2014 at A.P.Judicial Academy, Secunderabad.

Sl. No.	Name of the Court Manager
1.	Ganapathy Punna
2.	Gopi Naveen Varma Manubolu
3.	V.S.Naidu Boddepalli
4.	Venkat Ramana S.
5.	Venkataramana Penta
6.	Vijaya Krishna V

The newly recruited Court Managers shall report at A.P. Judicial Academy, Secunderabad on 19.05.2014 at 8.30 am for the above said training. After completion of the said training, the newly recruited Court Managers shall report to the Registrar General, High Court of Andhra Pradesh, Hyderabad.

The individuals shall enter into an agreement at the time of joining duty by executing necessary bond in the prescribed format on the requisite stamp paper, with Registrar General, High Court of Andhra Pradesh, Hyderabad on 19.05.2014 at A.P.Judicial Academy, Secunderabad.

The above said individuals are directed to bring all the original certificates in proof of their age, qualification, etc., and Medical fitness Certificate issued by the Medical officer, not below the rank of Assistant Civil Surgeon, at the time of reporting to duty.

No T.A. and D.A. will be paid.

  
**REGISTRAR GENERAL**

To

1. **All the Individuals,**
2. The respective Unit Heads.
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Prl. Secretary to the Hon'ble the Chief Justice, High Court of Andhra Pradesh, Hyderabad.
5. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
6. The Registrar (Administration), High Court of Andhra Pradesh, Hyderabad.
7. The Deputy Registrar & Drawing Officer, High Court of Andhra Pradesh, Hyderabad.
8. The Pay & Accounts Officer, Hyderabad.
9. The Section Officers, Establishment Section and D-I Budget, High Court of Andhra Pradesh, Hyderabad.
10. Spare-2.